

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.02.2020 (WEDNESDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 154 of 2019	Carnoustie Management India Pvt. Ltd. Vs. CBS International Projects Pvt. Ltd.	Gautam Singh	Ashish Aggarwal

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1121 of 2019	Ishrat Ali Vs. Cosmos Cooperative Bank Ltd. & Anr.	Avishkar Singhvi	Ananya Mazumdar, PK Mittal (R. P)
2.	Comp. App. (AT) (Ins) No. 57 of 2020	V. Padmakumar Vs. Stressed Assets Stabilisation Fund (SASF) & Anr.	Nitin Thukral	Anju Bhushan Gupta

11:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

For Orders (To be Mentioned)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 106 of 2020	Nicco Engineering Services Ltd. Vs. Vinod Kumar Kothari	Diwakar Maheshwari	

For Orders

2.	Comp. App. (AT) (Ins) No. 1056 of 2019 & I.A No 4033,4303 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya- R1,2&3 Rishabh Jain-IRP Kumar Shivam
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For Admission (After Notice)

3.	Comp. App (AT) No. 360 of 2019	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	
4.	Comp. App. (AT) (Ins) No. 35 of 2020	Asstt. Commissioner of Income Tax Circle – 27(1) Vs. Uttam Strips Ltd.	Lakshmi Gurung	

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**By Order
-sd/-****Registrar**